

1	2	3	4	5
8.	Jammu and Kashmir	1	2	11
9.	Karnataka	7521	7846	4572
10.	Kerala	22051	19526	30373
11.	Madhya Pradesh	6013	5559	4254
12.	Maharashtra	4410	4987	1500
13.	Manipur	0	0	0
14.	Meghalaya	547	0	0
15.	Mizoram	100	0	0
16.	Orissa	2723	5539	4477
17.	Punjab	421	0	388
18.	Rajasthan	1994	2911	1382
19.	Sikkim	40	-	150
20.	Tamil Nadu	9948	7676	7366
21.	Tripura	387	507	0
22.	Uttar Pradesh	5122	4653	3810
23.	West Bengal	25	2000	0
<b>UNION TERRITORIES</b>				
24.	A and N Islands	0	0	0
25.	Daman and Diu	10	0	0
26.	Delhi	2686	1763	831
<b>Total</b>		<b>122895</b>	<b>116817</b>	<b>113646</b>

#### Drinking Water

847. DR. T. SUBBARAMI REDDY : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether in Marth-April, 1996 12 districts were affected due to hail storms and 74 villages of Mehboobnagar district were felt shortage of drinking water;

(b) whether Union Government had agreed to provide financial assistance to meet the drinking water situation; and

(c) if so, to what extent?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (c). No proposal has been received from the State Government of Andhra Pradesh for providing financial assistance to meet the drinking water situation in the villages affected due to hail storms in the state.

#### CBI Inquiry

848. SHRI CHITTA BASU : Will the PRIME MINISTER be pleased to state :

(a) the number of corruption cases lying with the CBI involving political personalities and Bureaucrats in the country since June 1991, till date;

(b) the present position of the investigation being conducted by the CBI and the time by which the investigations are likely to be completed;

(c) whether the Government have devised a monitoring mechanism to keep a watch on the progress of investigation; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) So far as cases against Political personalities are concerned, there are 12 cases registered against political personalities on corruption charges pending investigation with CBI.

As regards cases against bureaucrats, it is informed that as on 30.6.1996, a total of 1210 cases registered against public servants of various ranks on or after 1.6.91 under corruption charges were pending investigation with the CBI.

(b) As already intimated in reply to part '(a)' these are the details of cases that are pending investigation. As regards probable time by which these cases are to be finalised, it is informed that in CBI there is a time frame prescribed for disposal of the cases i.e. 6 months for an ordinary RO and 4 months for an ordinary PE. In complicated cases this time frame is, however, not possible to be adhered to. Efforts are made to expedite investigations by frequent monitoring of cases by senior officers. The time taken in the investigations depends on the nature and ramifications of each case.

(c) In CBI there is a system of monitoring the progress of investigation of each and every case. Branches send progress report of all the important cases on weekly/fornightly/monthly basis to the higher officers depending on the importance of the cases. The senior officers also conduct meetings with the Zonal/Regional DIGs to keep watch over progress of the cases. Director, CBI also takes a meeting with all DIGs and Joint Directors every quarter to review the progress of each and every case and guide the officers wherever, necessary. Suitable instructions are issued to expedite investigation of cases from time to time.

(d) Does not arise.

#### Wasteland Development

849. SHRI JAG MOHAN : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the wasteland targeted for reclamation and development at the time of setting up of the National Wasteland Development Board in 1985 and thereafter under the current Five-Year Plan;

(b) the land actually reclaimed and developed during the last three years;

(c) the cultivable land has become waste during the aforesaid period; and

(d) the new strategies are contemplated to alleviate the present unsatisfactory conditions and increase the pace of reclamation and development of wastelands?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) No targets were set for development of wastelands at the time of setting of the National Wastelands Development Board in 1985. During the Eighth Five Year Plan an area of 6.9 million hectares was envisaged to be developed with an outlay of Rs. 4020 crores.

(b) During the last three years, 1.90 lakh hectares of land was developed under various schemes of National Wastelands Development Board at an outlay of Rupees 163.12 crores.

(c) The reclamation of wastelands for cultivation is not the mandate of National Wastelands Development Board.

(d) The new strategies contemplated include formulation of Common Guidelines adopting an integrated watershed approach for area based programmes like Drought Prone Area Programme (DPAP), Desert Development Programme (DDP), Integrated Wastelands Development Programme (IWDP) and Employment Assurance Scheme (EAS).

#### Kayamkulam Project

850. SHRI V.M. SUDHEERAN : Will the PRIME MINISTER be pleased to state :

(a) the progress made so far regarding the Kayamkulam power station in Kerala; and

(b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b). Kayamkulam Combined Cycle Power Project (400 MW) to be implemented by National Thermal Power Corporation (NTPC) has been accorded government approval based on funding through external commercial borrowings and internal resources of NTPC. However, in view of the availability of funds under World Bank time slice loan, the matter was pursued with them. World Bank has confirmed availability of fund in May, 1996 subject to a satisfactory solution of the mode of fuel transportation. NTPC has agreed to abide by the advice of the consultant appointed for the purpose.

The award recommendations for the main plant turn-key contract for the project have the concurrence of World Bank. The award will be placed by NTPC after

revised Government approval is accorded to the project based on World Bank funding.

Land for the project has been acquired and infrastructural activities at site are in progress.

[Translation]

#### Employment Scheme

851. SHRI BACHI SINGH 'BACHDA' RAWAT : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government have launched any new employment oriented scheme in the backward blocks of the country;

(b) if so, the criterion laid down for selection of such blocks in the hill areas of the country;

(c) whether all hill districts of Kumaon and Garhwal division of Uttar Pradesh have been included under Hill Areas Development Programme; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) The Employment Assurance Scheme (EAS) was launched on 2nd October, 1993 in 1752 identified backward blocks situated in drought prone, desert, tribal and hill areas, in which the Revamped Public Distribution System was in operation. The EAS has now been extended to cover 3206 blocks of the country in all States and UTs excluding Goa, Punjab, Chandigarh, Delhi and Pondichery. The additional blocks include the newly identified Drought Prone Area Programme (DPAP) and Desert Development Programme (DDP) blocks, blocks under the Modified Area Development Approach (MADA) and those in the flood prone areas of the country. Under this scheme assured employment for 100 days of unskilled manual work has to be provided to those who are seeking it, during the lean agricultural season.

(b) In the hill areas of the country all those blocks are covered under EAS where the Revamped Public Distribution System (RPDS) is in operation.

(c) Yes, Sir.

(d) Does not arise.

[English]

#### Rurai Sanitation

852. DR. T. SUBBARAMI REDDY : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government of Andhra Pradesh had submitted detailed project report on Integrated Rural Sanitation Project (1995) and on JRY;